

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Defects removed.
For Registrars

Order dt. 26.06.08

Coram:
Honble Mr. Justice K. Thankappan, member (J)
Honble Mr. C.R. Mohapatra, Member (A)

Heard. Admstr. Issue notice to the Respondents. returnable within 04 weeks. Counter if any, shall be filed 03 weeks there from.

Member (A) member (J)

Order dated 17.7.2009

None appeared for the applicant when called. Heard Shri S. Mishra, ld. Counsel for the Respondents and perused the records.

By filing this O.A. the applicant has prayed for direction to be issued to Rs. 2 and 3 to disburse the back wages from May, 2001 to 6.5.2002, along with some additional prayers. It is submitted by Mr. Mishra that the certain relief has already been granted to the applicant. Hence, we feel that no purpose would be served by keeping this O.A. pending any further, as the applicant appears to be not interested in pursuing the matter. Accordingly, we direct the Respondents to disburse the arrears as prayed for, if not so far been paid within a period of three months hence.

O.A. is thus disposed of.

Member (A) Member (J)

Dr

h
18/06/08

15.02.05.

Registrar

17/06/08

For Admission & Extension order. a copy of O.A not served on Sr. Sec.

h
23/06/08

Remun

on 26.06.08

Notice issued to all respects.

h
08/07

17/07/08

On Memo

for Hearing.
Counter bills,
copy not sent.

h
14/07

But

order dt 17.7.09
copies issued to both
Counsel.

20.7.09

20/07/09
SCS